

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 291 of 2015

Dated: 7th January, 2016

In the matter of :

Power Grid Corporation of India Ltd.

.... Appellant(s)

Versus

Karnataka Power Transmission Corporation Ltd. & Ors.

.... Respondent(s)

ORDER

Court has not assembled today.

Matter is posted for hearing on **10th February, 2016.**

Court Master